

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD.

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Registration T.A.No. 786 of 1986

(Reg. Civil Appeal No. 169 of 1985)

Union of India & others . .vs. . Tajummal Hussain.

Hon'ble Justice Shri S.Zaheer Hasan, Vice Chairman.
Hon'ble Shri Ajay Johri, Member(A).

This application (Reg.Civil Appeal No. 169 of 1985) has been received on transfer from the court of District Judge, Lucknow under Section 29 of the Administrative Tribunals Act, (XIII of 1985).

The appeal against the judgment and decree dated 31.5.1985 was filed on 21.8.1985 after the period of limitation had expired.

The application under Section 5 of the Limitation Act for condoning the delay in filing the appeal has been rejected.

This application (Reg. Civil Appeal No. 196 of 1985) is accordingly dismissed.

[Signature]
Vice Chairman.
February 2, 1987.
R.Pr./

[Signature]
Member (A).